[26 February, 2003]

RAJYA SABHA

at the Census of India, 2001 in the National Capital Territory of Delhi was the same as followed at the earlier Censuses and is in accordance with the Constitution (Scheduled Tribes) Order, 950.

Population of different communities as per Census 2001

†829. SHRIMATI SAROJ DUBEY: SHRI MOOLCHAND MEENA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there has been manifold increase in the populations of Hindus, Muslims and Christians respectively as per the Census of India 2001; and

(b) if so, the State-wise and district-wise details regarding increase of population of various communities from the years 1947 to 2001 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIN PATHAK): (a) Religious community-wise population as per the Census of India, 2001 is not presently available.

(b) The community-wise population for the year 1947 is not available. The State-wise/district-wise population of various religious communities for the census years 1951 to 1991 have already been published and available in the following census volumes: 1951 : Paper No. 2 of 1953-Religion-1951 Census

1961 : Paper No. 1 of 1963-Census of India, 1961 Census-Religion.

1971 : Series-1, India Religion, Census of India-1971

- 1981 : Series-1, India Paper 4 of 1984, Household Population by religion of Head of Household, Census of India-1981
- 1991 : Series-1, India, Part IV-B (ii) Religion (Table C-9), Census of India-1991.

Meeting of National Integration council

830. SHRI SHAHID SIDDIQUI: DR.

C. NARAYANA REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether no meeting of National Integation Council has been called after 1992; and

[†]Original notice of the question was received in Hindi.

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(b) whether Government think that NIC is no more relevant to the building of National unity and integrity?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI): (a) Yes, Sir.

(b) No, Sir.

Flight over no-fly-zone

831. SHRI SURESH PACHOURI: SHRI RAMA MUNI REDDY SIRIGIREDDY: SHRIMATI SAVITA SHARDA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that on 20th November, 2002 Lufthansa's flight flew over the Prime Minister's house which is a no-fly-zone by breaching the security of the Prime Minister.

(b) if so, the details of the incident;

(c) whether any interrogation has been carried out on the errant pilot of Lufthansa flight;

(d) if so, the outcome of the interrogation; and

(e) what action Government have taken on the pilot?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI): (a) to (d) Yes, Sir. On November 20, 2003, a Lufthansa cargo with two crew members, deviated from its earmarked path and strayed into the prohibited area before landing at IGI Airport. During interrogation of the crew it was found to be an error of judgement on the part of the pilot. However, nothing adverse from security angle has come to light during the investigation of the incident. Lufthansa Airlines has been informed of the lapse of their pilots and advised to take corrective action before allowing the pilots to fly into India.